

श्री शाहनवाज खाँ : बहुत अच्छा साहब, मुन लीजिये इस का फलाफल । जो मशीन दिल्ली स्टेशन पर लगाई गई है उस की कीमत ४,१०० रुपये है । ३,३०० रुपया तो प्रिंटिंग में बचता है और १००० रुपया सालाना स्टाफ के ऊपर बचता है ।

श्री भागवत झा झाजाब : मैं जानना चाहता हूँ कि कुछ स्टेशनों से यह मशीनें वापस भी ले ली गई हैं, यदि हाँ, तो कितनों से ?

श्री शाहनवाज खाँ : हावड़ा स्टेशन में इस की देखभाल की गई थी लेकिन अभी उस को रिजैक्ट नहीं किया गया है ।

Employees Provident Fund Scheme

*339. **Shrimati Maydeo:** Will the Minister of Labour be pleased to state:

(a) the resolutions passed by the Central Board of Trustees of the Employees Provident Fund Scheme in their meeting held on the 18th July, 1955 in New Delhi;

(b) who presided over the meeting; and

(c) how many of these resolutions are acceptable to Government?

The Deputy Minister of Labour (Shri Abid Ali): (a) No specific resolutions were passed by the Board of Trustees at their meeting held on the 18th July, 1955. The meeting was specially convened to discuss the following two items:—

(1) Amendments proposed to the Employees' Provident Funds Scheme, 1952.

(2) Total exemption of Provident Fund under the Employees' Provident Funds Act from the payment of Income-tax.

(b) Shri Vishnu Sahay, I.C.S. Secretary, Ministry of Labour, who is the Chairman of the Central Board of Trustees of the Employees' Provident Fund.

(c) The recommendations made by the Central Board of Trustees are at present under active consideration of Government.

Shrimati Maydeo: May I know who are the members of the Board and what is the method of selection?

Shri Abid Ali: This is a tripartite Board. Representatives of Government and employers' and employees' organisations are members of the Board. The method

of selection is that the organisations concerned are invited to send their representatives.

Shri T. B. Vittal Rao: May I know what are the peculiar difficulties confronting the Government in accepting the recommendations made by this Board of Trustees because already six months have elapsed since they made their recommendations?

Shri Abid Ali: There are no difficulties. We have not rejected the recommendations. I said that these are being examined. Various departments have to go through these recommendations and we have also to invite comments of the State Governments and the organisations concerned.

Shrimati Maydeo: May I know how many employees and from what enterprises have begun enjoying the benefits of the Employees' Provident Fund Scheme?

Shri Abid Ali: 15,32,000 employees have begun to enjoy the benefits of this scheme.

Shri T. B. Vittal Rao: On the Board of Trustees as it is constituted there are representatives of both the employers and the employees and also representatives of the Government. Therefore, may I know where does the question of other difficulties and further examination arise?

Shri Abid Ali: Their comments are to be invited on whatever amendments are to be made to the scheme. That is the procedure. Also, comments of the State Governments who are very much concerned in this matter are to be invited.

Detention of Trains

*341. **Shri Bishwa Nath Roy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that trains on the North Eastern Railway are often detained at stations between Gorakhpur and Chhapra owing to the crossing of different trains; and

(b) if so, whether Government propose to have a double track between those two stations on the main line?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Information is being collected and will be laid on the Table of the House.

(b) At present there is no proposal to have a double track between these two stations.